

for environmental Improvement of Urban Slums is in the State sector. The basic aim of the Scheme is to provide amenities such as water supply including drinking water taps, storm water drains, community baths and latrines, street lighting, widening and paving of lanes, etc. in slums in urban areas. The draft Plan 1978-83 envisages an outlay of Rs. 190 crores for implementation of this Scheme.

**Manufacture of Malted Milkfood in excess of Licensed capacity by the Cadbury (India) Limited**

\*145. SHRIMATI MAIMOONA  
SULTAN: SHRI  
SYED AHMAD  
HASHMI: SHRI  
SWAMI DINESH  
CHANDRA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the answer to Unstarred Question 2142 given in the Rajya Sabha on the 23rd August, 1978 and state:

(a) whether Government have since asked M/s Cadbury (India) Ltd. to show cause why action should not be taken against it for violation of the provisions of the Industries (Development and Regulation) Act, 1951;

(b) if so, whether Government have received any reply from the company in this regard; and

(c) what other action Government have taken or propose to take against the company to stop it from manufacturing malted milkfood in excess of their licensed capacity?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) No, Sir.

(c) Further course Of action will be decided after a reply from the Comp any is received.

**Fixation of Pice of Paddy**

\*148. SHRI M. KADERSHAH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the reactionof the Tamil Nadu Government to

(b) the fixation of the price of paddyby the Central Government;

(c) what is the number of representations received ,by the Central Government in this regard together with the details thereof; and

(d) what action the Central Government have taken or propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Tamil Nadu Government have adopted the procurement prices of paddy as suggested by the Central Government.

(b) The Chief Minister of Tamil Nadu in one of his letter, as well as during discussions with Government of India demanded a price of Rs. 130.00 per quintal of paddy. Government also received a copy of Resolution sent by the Tamil Nadu Peasants and Workers Party in which the party demanded a higher procurement price of Rs. 140 per quintal for coarse variety paddy.

(c) After taking into consideration, the recommendations of the Agricultural Price, Commission and the views of the State Chief Ministers/Food Ministers, Government of India fixed the procurement price for coarse variety paddy at Rs. 85 per quintal for 1978-79 kharif marketing season which is higher by Rs. 8 per quintal than in 1977-78. The Government have also raised the procurement prices by Rs. 8 per quintal for other varieties of paddy.

**University College of Medical Sciences, New Delhi**

\*149. SHBI IT. K. P. SALVE: Will the Ministet of HEALTH AND FAMILY WELFARE be pleased to state: